

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 20.06.2019 (THURSDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 450 of 2018	PTC India Financial Services Ltd. Vs Mr. Venkateswarlu Kari &Ors.	Mayank Mishra	Pratibhanu Singh Kharola
2.	Comp. App. (AT) (Ins) No. 563 of 2018	Commissioner of Customs Vs. Ram Swarup Industries Ltd. & Ors.	Bhuvnesh Satija	Sayaree Basu Mallik (R-3) Sarwar Raza (R-4) Sanyam Saxena(RP)
3.	Comp. App. (AT) (Ins) No. 710 of 2018	A.J. Agrochem Vs Duncans Industries Ltd	Sonal Shah	Rishav Banerjee

For Orders

4.	Comp. App. (AT) (Ins) No. 647 of 2019	Rosmerta Technologies Ltd. Vs. Watchdata Technologies (India) Pvt. Ltd.	Suren Uppal	
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By Order
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Registrar